

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders inter-changing 'Junior Judicial Assistants' as 'Asstt. Ahlmads' and 'Judicial Asstts.' as 'Ahlmads' in Central District of Delhi District Courts are hereby made with immediate effect:

S. No.	Name & Emp. Code	From	To
1	Ms. Neha Malhotra EC:45143563	JA/Assistant Ahlmad in the court of Sh. Sanjeev Kumar-II, Spl. Judge (NDPS)-02, (Central), Tis Hazari Courts	JA/Ahlmad in the court of Sh. Vidya Prakash, ADJ-09, (Central), Tis Hazari Courts
2	Sh. Vijay EC:36445137	JJA/Ahlmad in the court of Sh. Vidya Prakash, ADJ-09, (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Sh. Sanjeev Kumar-II, Spl. Judge (NDPS)-02, (Central), Tis Hazari Courts
3	Sh. Vivek Kumar EC:89974648	JA/Assistant Ahlmad in the court of Ms. Kaveri Baweja, District Judge (Commercial)-07, (Central), Tis Hazari Courts	JA/Ahlmad in the court of Ms. Barkha Gupta, District Judge (Commercial)-06, (Central), Tis Hazari Courts
4	Sh. Vinay Singh Rawat EC:55511910	JJA/Ahlmad in the court of Ms. Barkha Gupta, District Judge (Commercial)-06, (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Ms. Kaveri Baweja, District Judge (Commercial)-07, (Central), Tis Hazari Courts
5	MS. Ritu Tyagi EC:39427925	JA/Assistant Ahlmad in the court of Ms. Shilpi Jain, ASJ, (FTSC) (POCSO)-02, (Central), Tis Hazari Courts	JA/Ahlmad in the court of Sh. Dev Saroha, CJ-06, (Central), Tis Hazari Courts
6	Sh. Rakesh Kumar EC:89667031	JJA/Ahlmad in the court of Sh. Dev Saroha, CJ-06, (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Ms. Shilpi Jain, ASJ, (FTSC) (POCSO)-02, (Central), Tis Hazari Courts
7	Sh. Parveen Kumar EC:88678765	JA/Assistant Ahlmad in the court of Dr. Kamini Lau, District Judge (Commercial)-02, (Central), Tis Hazari Courts	JA/Ahlmad in the court of Ms. Vandana, ADJ-08, (Central), Tis Hazari Courts
8	Sh. Ravi Shanker Dubey EC:21969615	JJA/Ahlmad in the court of Ms. Vandana, ADJ-08, (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Dr. Kamini Lau, District Judge (Commercial)-02, (Central), Tis Hazari Courts
9	Ms. JN Tingcha EC:93186776	JA/Assistant Ahlmad in the court of Sh. Abhishek Srivastava, ADJ-05, (Central), Tis Hazari Courts	JA/Ahlmad in the court of Sh. Muneesh Garg, ASJ-01 (POCSO), (Central), Tis Hazari Courts
10	Sh. Ankur Sharma EC:40081548	JJA/Ahlmad in the court of Sh. Muneesh Garg, ASJ-01 (POCSO), (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Sh. Abhishek Srivastava, ADJ-05, (Central), Tis Hazari Courts
11	Sh. Mukesh EC:48181282	JA/Assistant Ahlmad in the court of Sh. Sandeep Kumar Sharma, ADJ-02, (Central), Tis Hazari Courts	JA/Ahlmad in the court of Sh. Praveen Singh, ADJ-11, (Central), Tis Hazari Courts

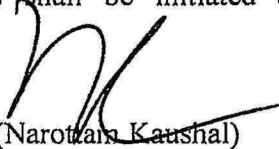


S. No.	Name & Emp. Code	From	To
12	Sh. Rahul EC:39484571	JJA/Ahlmad in the court of Sh. Praveen Singh, ADJ-11, (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Sh. Sandeep Kumar Sharma, ADJ-02, (Central), Tis Hazari Courts
13	Ms. Jyotsna Pruthi Varan EC:13578	JA/Assistant Ahlmad in the court of Sh. Raj Kumar, ASJ-05, (Central), Tis Hazari Courts	JA/Ahlmad in the court of Ms. Bharti Garg, CJ-07, (Central), Tis Hazari Courts
14	Sh. Aakash Shokeen EC:61930693	JJA/Ahlmad in the court of Ms. Bharti Garg, CJ-07, (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Sh. Raj Kumar, ASJ-05, (Central), Tis Hazari Courts
15	Sh. Kamlesh Singh EC:81568734	JA/Assistant Ahlmad in the court of Ms. Neha Gupta Singh, Juvenile Justice Board II, Feroz Shah Kotla, Delhi Gate	JA/Ahlmad in the court of Ms. Bhujali, MM (NI Act)-01, (Central), Tis Hazari Courts
16	Sh. Jai Prakash Bhardwaj EC:69182009	JJA/Ahlmad in the court of Ms. Bhujali, MM (NI Act)-01, (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Ms. Neha Gupta Singh, Juvenile Justice Board II, Feroz Shah Kotla, Delhi Gate
17	Ms. Pooja EC:94870430	JA/Assistant Ahlmad in the court of Ms. Neha Kheria, MM (Mahila Court-01), (Central), Tis Hazari Courts	JA/Ahlmad in the court of Sh. Apoorv Gupta, MM-02 (Immoral Traffic), (Central), Tis Hazari Courts
18	Sh. Sandeep Soni EC:40602089	JJA/Ahlmad in the court of Sh. Apoorv Gupta, MM-02 (Immoral Traffic), (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Ms. Neha Kheria, MM (Mahila Court-01), (Central), Tis Hazari Courts
19	Sh. Sumit Deshwal EC:27363773	JJA/Ahlmad in the court of Ms. Shipra Dhankar, MM-01 (Immoral Traffic), (Central), Tis Hazari Courts	JJA in CMM Office (Central), Tis Hazari Courts
20	Amit Kumar Sahrawat EC:37499825	Judicial Assistant in CMM Office (Central), Tis Hazari Courts	JA/Ahlmad in the court of Ms. Shipra Dhankar, MM-01 (Immoral Traffic), (Central), Tis Hazari Courts
21	Sh. Deepak Singh EC:57968733	JJA/Ahlmad in the court of Ms. Devanshi Janmeja, MM (Mahila Court)-04, (Central), Tis Hazari Courts	JJA in Record Room (Criminal), THC, Delhi.
22	Sh. Manoj Singh EC:52737862	JA in Record Room (Criminal), THC, Delhi.	JA/Ahlmad in the court of Ms. Devanshi Janmeja, MM (Mahila Court)-04, (Central), Tis Hazari Courts
23	Sh. Chander Vijay Singh EC:96678963	JJA/Ahlmad in the court of Ms. Katyayini Sharma Kandwal, MM (NI Act)-03, (Central), Tis Hazari Courts	JJA in Record Room (Civil) (Central), Tis Hazari Courts
24	Sh. Jitender Kumar EC:69656807	Judicial Assistant in Record Room (Civil) (Central), Tis Hazari Courts	JA/Ahlmad in the court of Ms. Katyayini Sharma Kandwal, MM (NI Act)-03, (Central), Tis Hazari Courts
25	Sh. Raj Kumar EC:12618	JA in Receipt & Issue Branch (Central), THC, Delhi.	JA/Ahlmad in the court of Ms. Neha Mittal, MM-04 (SPCA), (Central), Tis Hazari Courts

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26	Sh. Rahul EC:67397215	JJA/Ahlmad in the court of Ms. Neha Mittal, MM-04 (SPCA), (Central), Tis Hazari Courts	JJA in Receipt & Issue Branch (Central), THC, Delhi.
27	Sh. Sunil Kumar EC:10101313	JJA/Ahlmad in the court of Sh. Anurag Thakur, ACMM-Special Acts, (Central), Tis Hazari Courts	JJA/Assistant Ahlmad in the court of Sh. Chatinder Singh, MM-07, (Central), Tis Hazari Courts
28	Ms. Meena Devi EC:68404366	JA/Assistant Ahlmad in the court of Sh. Chatinder Singh, MM-07, (Central), Tis Hazari Courts	JA/Ahlmad in the court of Sh. Anurag Thakur, ACMM-Special Acts, (Central), Tis Hazari Courts
29	Sh. Tulsi EC:81440567	JJA/Ahlmad in the court of Sh. Deepak Kumar-I, ACMM-01, (Central), Tis Hazari Courts	JJA in LAYERS Seat, Computer Branch (Central), Tis Hazari Courts
30	Sh. Kuldeep Kumar EC:86758400	JA in LAYERS Seat, Computer Branch (Central), Tis Hazari Courts	JA/Ahlmad in the court of Sh. Deepak Kumar-I, ACMM-01, (Central), Tis Hazari Courts
31	Sh. Amit Kumar EC:57300624	JJA/Ahlmad in the court of Sh. Siddhartha Malik, CMM, (Central), Tis Hazari Courts	JJA in Copying Agency (Central), Tis Hazari Courts
32	Sh. Arun Kumar Rana EC:83462287	Judicial Assistant in Copying Agency (Central), Tis Hazari Courts	JA/Ahlmad in the court of Sh. Siddhartha Malik, CMM, (Central), Tis Hazari Courts
33	Sh. Neeraj Thakran EC:49211251	JJA/Ahlmad in the court of Sh. Umed Singh, District Judge (Commercial)-05, (Central), Tis Hazari Courts	JJA in Copying Agency (Central), Tis Hazari Courts
34	Sh. Naveen EC:57455117	Judicial Assistant in Copying Agency (Central), Tis Hazari Courts	JA/Ahlmad in the court of Sh. Umed Singh, District Judge (Commercial)-05, (Central), Tis Hazari Courts
35	Sh. Ravi Verma EC:92137581	JJA/Ahlmad in the court of Ms. Upasana Satija, JSCC-cum-ASCJ-cum-Guardian Judge, (Central), Tis Hazari Courts	JJA in Vulnerable Witness Room (Central), Tis Hazari Courts
36	Ms. Kusum Sagar EC:97336861	Judicial Assistant in Vulnerable Witness Room (Central), Tis Hazari Courts	JA/Ahlmad in the court of Ms. Upasana Satija, JSCC-cum-ASCJ-cum-Guardian Judge, (Central), Tis Hazari Courts

Note:(a) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.

(b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


(Narottam Kaushal)


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

234B
554

No.F.97(30-III)/P&T/Admn-II/HQs/2023/ 71688 - 888 Dated, Delhi the 25 SEP 2023

Copy forwarded for information and necessary action to:

1. The Officer/Officer In-Charge concerned.
2. The Personal Office of the undersigned.
3. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
4. The DDO, Accounts Branch (Central), THC, Delhi for necessary action.
5. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. For uploading on LAYERS.
9. The officials concerned for immediate compliance.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi